

Statement*Details of human deaths due to elephant attacks*

Sl. No.	State	2014-15	2015-16	2016-17 (upto 9.2.2017)
1.	Andhra Pradesh	2	0	0
2.	Arunachal Pradesh	1	1	Information not received
3.	Assam	54	31	69
4.	Chhattisgarh	32	59	67
5.	Jharkhand	53	66	42
6.	Karnataka	38	26	38
7.	Kerala	20	Information not received	Information not received
8.	Maharashtra	3	0	0
9.	Meghalaya	3	9	Information not received
10.	Nagaland	1	1	1
11.	Odisha	64	63	62
12.	Tamil Nadu	31	47	43
13.	Tripura	1	0	2
14.	Uttar Pradesh	Information not received	Information not received	Information not received
15.	Uttarakhand	5	6	Information not received
16.	West Bengal	89	112	82
TOTAL		397	421	406

Consideration of environmental concerns of NBWL in project clearances

854. SHRI DEREK O' BRIEN Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether proper and due consideration has been given to environmental

concerns of the Standing Committee of the National Board for Wildlife (NBWL) while granting clearances, given the extremely low rate of rejection of projects; and

(b) the details of the procedure adopted by the NBWL in order to reach its decisions?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): (a) and (b) The Standing Committee of National Board for Wildlife (SC-NBWL) considers, proposals for developmental projects falling inside or within 10 km. from the boundary of wildlife sanctuaries, national parks, buffer zones and takes decision on recommending the proposals along with mitigation measures on a case to case basis after the same is received through State Government and with the recommendations of the State Board for Wildlife.

Proposals received are scrutinized and the proposals complete in all respects are included in the agenda for consideration in the meeting. The SC-NBWL takes due and proper consideration of wildlife and the environmental concerns of matters for taking decision on recommending the same.

Central funds to check pollution in Karnataka

855. SHRI D. KUPENDRA REDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has released any funds to Karnataka to check pollution in the State;

(b) if so, the details thereof during each of the last three years; and

(c) the details of the pollution control related works carried out from this fund during the said period?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): (a) to (c) Details of funds released to Karnataka to check pollution and address other environmental issues under the National Plan for Conservation of Aquatic Eco-Systems (NPCA), National Ambient Air Monitoring Programme (NAMP) and National Water Monitoring Programme (NWMP) during the last three years are given in the Statement (*See below*).

Activities carried out from these funds include operation and maintenance of 30 ambient air quality monitoring (AAQM) stations in 18 cities of Karnataka, water quality